

Annexure - 4
M/s. Jaipur Scientific Agriculture Solutions Private Limited : Liquidation commenced on 15.12.2023
Operational creditors (Other than Workmen, Employees and Govt. dues)
List of Stakeholder as on 13.02.2024

S. No.	Name of Creditor	Identification number	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim Admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether Lien attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	OM K RUPANI AR AOP & CO		-	15,000.00	15,000.00	Operational Debt	NO			31.91%	0	0	0	0	
2	KOMAL RUPANI PROP UDHAYAM CONS.		-	32,000.00	32,000.00	Operational Debt	NO			68.09%	0	0	0	0	
		TOTAL		47,000	47,000		NO			100.00%	0	0	0	0	

*As per the proviso to Regulation 30 of IBBI (Liquidation Process) Regulations, 2016 has taken these claims which were admitted during the CIRP since the claimant has not submitted its claim during the liquidation process upto date of filing this list

1. The claims are in process of verification on the basis of proof of claim and records available with Corporate Debtor.
2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which
3. Information/evidence/clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.

